

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CP 16/2003 (OA 495/2001)

DATE OF ORDER: 17.10.2003

Madho Lal Meena son of Shri Bhenri Lal Meena by caste Meena, aged about 56 years. Resident of 984, Ram Nagar Colony, Shastri Nagar, Jaipur. Presently working as Chief Section Supervisor in the Office of the AOFR, Rural Sanganeeri Gate, Jaipur. Office of P.G.M.T., Jaipur.

.... Applicant.

VERSUS

1. Shri Vinod Vaish, Secretary to the Government of India, Department of Telecom, Sanchar Bhawan, New Delhi.
2. Shri Badri Prasad, Chief General Manager Telecom, Rajasthan Circle, Jaipur.
3. Shri R.K. Batra, Principal General Manager, Telecom District, Jaipur.

.... Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

Mr. E.N. Sandu, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

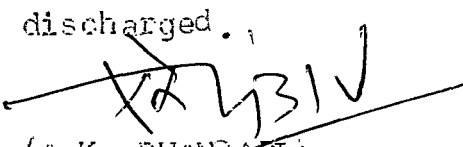
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

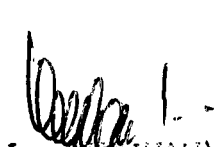
ORDER (ORAL)

The present Contempt Petition has been filed for the alleged violation of the order of this Tribunal dated 04.04.2002 passed in OA No. 495/2001.

2. Notices of the Contempt Petition were issued to the respondents. The respondents have filed reply during the course of the day, which may be taken on record. The learned counsel for the respondents has also brought to our notice a copy of the order dated 13.10.2003 passed in DB Civil Misc. Stay Petition No. 2679/2003 in DB Civil Writ Petition No. 3341/2003 whereby the operation of the order passed by this Tribunal dated 4.4.2002 in OA No. 495/2001 has been stayed.

3. In view of this development, the present Contempt Petition is disposed of. Notices issued to the respondents are hereby discharged.


(A.K. BHANDARI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)